

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**CHANDIGARH**

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REGIONAL BENCH – COURT NO. 1

**Service Tax Appeal No. 814 of 2011**

**Prime Cyber** : **Appellant (s)**

Vs

**C.CE & S.T., Chandigarh-I** : **Respondent (s)**

APPEARANCE:

None for the Appellant

Shri Ravinder Jangu, Authorised Representative for the Respondent

Date of Hearing:24.04.2023

**ORDER**

Ld. DR states that the identical appeal is listed before this Tribunal on **8<sup>th</sup> May 2023** for disposal and the issue involved in this appeal is same and arising out of Order-in-appeal is also same, therefore, this case may also be listed on **8<sup>th</sup> May 2023**.

Registry is directed to list the matter on **8<sup>th</sup> May 2023**.

**(S.S. GARG)**  
MEMBER (JUDICIAL)

**(P. ANJANI KUMAR)**  
MEMBER (TECHNICAL)

G.Y.